

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/75/IB/2018

PETITION NUMBER : CP/563/IB/2017

NAME OF THE PETITIONER(S) : VEKATASIVAKUMAR

NAME OF THE RESPONDENT(S) : ICICI BANK & OTHERS
(IN THE MATTER OF OCEANIC EDIBLES INTER LTD)

UNDER SECTION : 27

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. Ganesh

POB, CBI, SBI, DBI
Respondents

[Signature]

C. Ramakrishnan

IRP

[Signature]

V. Venkatesh Kumar

[Signature]

ORDER

RP in person present. Counsel for CoC present. Counsel for the Bankers except ICICI Bank present. The RP is directed to provide copy of the Application along with the relied upon documents to the Counsel for the Bankers for filing reply. **The Registry** is directed to issue notice to ICICI Bank. The RP is also directed to issue private notice to the ICICI Bank and file proof of the same. The previous IRP in person present and filed objections to the Application filed by the RP; copy of which is given to the RP. Put up on **01.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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